

Karnataka in the last three years has been as follows—

1979-80.
1980-81.	. . .	Rs. 50 lalkhs
1981-82.	. . .	Rs. 36 lakhs
	(Proposed)	

Opening of Dam Safety Cell in each States

4694. SHRI AJIT KUMAR SAHA: Will the Minister of IRRIGATION be pleased to state:

(a) whether in October, this year, tragedy at Gopinatham in Karnataka is the direct result of neglect by the State Government of the recommendation of fifth conference of State Ministers held in November, 1980 for opening a Dam Safety Cell in each State under the Irrigation and Waterways Directorate; and

(b) if so, reaction of Government?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) No, Sir. The Tragedy at Gopinatham Minor Irrigation Tank which was not a complete work is not due to a breach in the dam (bundh) which is reported to be intact but in the guide bund of the spill channel, downstream of the dam.

(b) The Dam Safety Cell which has been recommended by the Fifth Conference of State Minister held in November, 1980 has been set up by the State Government in August, 1981. This Cell is basically to monitor the functioning of all completed works in the State. As this project was still under construction this would not have come under the purview of the Dam Safety Cell set up by the State Government. However, a senior officer from the Dam Safety Organisation of the Central Water Commission, visited the site soon after the tragedy. State Government reported the measures that are being taken by them. The cause/causes of the tragedy need to be studied in details.

Recruitment and Promotion Rules for Cadre Grade I and II Officers in.. ISI

4695. SHRI BANWARI LAL: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) what are the recruitment and promotion rules for cadre and non-cadre grade I and II officers in Indian Standards Institution;

(b) whether these Rules are in accordance with the instructions issued by the Ministry of Home Affairs and Department of Personnel and Administrative Reforms from time to time; and

(c) if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJA MOHAN MOHANTY):

(a) to (c): The Indian Standards Institution, was set up under a Government of India Resolution in 1946. It makes its own rules for recruitment and promotion etc., in respect of its employees subject to the condition that sanction of the Government of India for appointment and promotion and other connected service matters of employees appointed on a scale of pay the maximum of which exceeds Rs. 1600/- p.m. is necessary.

Recruitment and promotion to Grade I cadre posts are governed by the rules for Indian Standard Institution Service, Cadre, 1972. For recruitment and promotion to non-cadre Grade I posts, procedures have been prescribed for each post. As regards recruitment and promotion to Grade II posts, they are governed by the ISI (Recruitment and Promotion) Rules, 1972 for grades II, III and IV posts.

While these rules are generally in line with the service conditions applicable to employees of similar status in the Government of India, suitable variations are made, wherever considered necessary, having regard to the nature and functions of the institution.